

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1644  
ANSWERED ON FRIDAY, THE 10<sup>TH</sup> MARCH, 2017  
[PHALGUNA 19, 1938 (SAKA)]  
MOU BETWEEN ICAI AND CBFS**

**QUESTION**

**1644. SHRI NARANBHAI KACHHADIYA:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

- (a) whether the Government has given approval for renewal of the Memorandum of Understanding (MoU) signed between the Institute of Chartered Accountants of India (ICAI) and the College of Banking and Financial Studies (CBFS), Oman;**
- (b) if so, the objective of the said MoU; and**
- (c) the details of opinion of the Government of Oman about our country, citizens and Chartered Accountants and the manner in which it is likely to be beneficial for the economy of our country?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL)**

- (a)(b) & (c) The Government has approved the renewal of the Memorandum of Understanding (MoU) between the Institute of Chartered Accountants of India (ICAI) and the College of Banking and Financial Studies (CBFS), Oman with the aim of developing a mutually beneficial relationship in the best interest of members, students and the Institutes. It is expected that through this mechanism, an opportunity will be provided to ICAI members to expand their Professional horizons and substantial goodwill be generated for India, Indian Citizens and Indian Chartered**

**Accountants in the Sultanate of Oman leading to greater employment and enhancement of remittances by Indian nationals to India. The ICAI Oman (Muscat) Chapter contributes in developing close relationships with the local Omani Community and has enabled Omani Nationals to pursue the Indian Chartered Accountancy course.**

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